

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF OCTOBER, 2017 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE :</b>												
1	RFA	73	2	0	1	0	0	0	0	0	1	74
2	MFA	2	0	0	0	0	0	0	0	0	0	2
3	MFA (FA)	0	1	0	0	0	0	0	0	0	0	1
4	MFA (WC)	16	1	0	0	0	0	0	0	0	0	17
5	FAO	7	0	0	0	0	0	0	0	0	0	7
6	ARB.P	4	5	0	0	0	0	0	0	0	0	9
7	ARB.A	1	0	0	0	0	0	0	0	0	0	1
8	MAT APP	19	0	0	1	0	0	0	0	0	1	18
9	FA	27	1	0	0	0	0	0	0	0	0	28
10	MAC APP	124	7	0	0	0	5	0	0	0	5	126
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	16	0	0	0	0	0	0	0	0	0	16
13	LA APP	115	2	0	0	0	0	0	0	0	0	117
14	CE. REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	42	8	0	0	0	2	0	0	0	2	48
16	REV. PET	18	1	0	0	0	0	0	0	0	0	19
17	Tr. P (C)	5	0	0	0	0	0	0	0	0	0	5
18	CONT. CAS (C)	26	4	0	0	0	0	0	0	0	0	30
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CA	1	0	0	0	0	0	0	0	0	0	1
21	CO. PET	0	0	0	0	0	0	0	0	0	0	0
22	WP (C)	1182	55	0	7	0	30	0	0	0	37	1200
23	WA	185	0	0	1	0	0	0	0	0	1	184
24	WP (C) (PIL)	15	1	0	0	0	0	0	0	0	0	16
25	WP (C) (CAT)	9	0	0	0	0	0	0	0	0	0	9
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	136	3	0	0	0	3	0	0	0	3	136
28	SAO	1	0	0	0	0	0	0	0	0	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2024</b>	<b>91</b>	<b>0</b>	<b>10</b>	<b>0</b>	<b>40</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>50</b>	<b>2065</b>

<b>CIVIL (MISC) CASE :</b>												
31	CM.APPL	69	0	0	0	0	1	0	0	0	1	68
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>69</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>68</b>
<b>CRL. (MAIN) CASE :</b>												
33	CRL.A (J)	193	5	0	6	0	1	0	0	0	7	191
34	CRL.A	85	1	0	0	0	0	0	0	0	0	86
35	CRL.REV.P	93	2	0	0	0	3	0	0	0	3	92
36	CRL.PETN	31	1	0	0	0	4	0	0	0	4	28
37	CRL.LP	11	0	0	0	0	0	0	0	0	0	11
38	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0
39	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0
40	WP (CRL)	2	0	0	0	0	0	0	0	0	0	2
41	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	0	0	0
42	AB	12	10	0	0	0	19	0	0	0	19	3
43	BA	3	2	0	0	0	2	0	0	0	2	3
<b>TOTAL</b>		<b>430</b>	<b>21</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>29</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>35</b>	<b>416</b>
<b>CRL (MISC) CASE :</b>												
44	CRL.M.APPL	9	0	0	1	0	1	0	0	0	2	7
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>9</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>7</b>
<b>GRAND TOTAL</b>		<b>2532</b>	<b>112</b>	<b>0</b>	<b>17</b>	<b>0</b>	<b>71</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>88</b>	<b>2556</b>

## DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR - WISE PENDENCY OF CASES AT THE END OF **OCTOBER, 2017** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES:</b>															
1	RFA	0	0	0	0	0	0	0	1	8	5	13	25	22	74
2	MFA	0	0	0	0	0	0	0	0	0	0	0	1	1	2
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
4	MFA (WC)	0	0	0	0	0	0	0	0	0	5	6	2	4	17
5	FAO	0	0	0	0	0	0	0	0	1	1	1	1	3	7
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	9	9
7	ARB. A	0	0	0	0	0	0	0	0	0	0	0	0	1	1
8	MAT APP	0	0	0	0	0	0	0	0	0	2	5	7	4	18
9	FA	0	0	0	0	0	0	0	0	1	3	8	6	10	28
10	MAC APP	0	0	0	0	0	0	0	0	9	10	16	29	62	126
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	5	3	4	4	16
13	LA APP	0	0	0	0	0	0	0	0	6	17	34	18	42	117
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	0	2	6	40	48
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	2	17	19
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	5	5
18	CONT. CAS (C)	0	0	0	0	0	0	0	0	0	0	0	3	27	30
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0	1	0	1
21	CO. PET	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	WP (C)	1	1	0	1	0	4	6	6	18	60	123	237	743	1200
23	WA	0	0	0	0	0	0	0	5	2	15	12	114	36	184
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	1	3	4	8	16
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	1	0	2	1	5	9
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	0	0	0	2	0	0	2	0	1	26	39	39	27	136
28	SAO	0	0	0	0	0	0	0	0	0	0	0	1	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1</b>	<b>1</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>4</b>	<b>8</b>	<b>12</b>	<b>47</b>	<b>150</b>	<b>267</b>	<b>501</b>	<b>1071</b>	<b>2065</b>

\*One hundred & sixteen cases of Division Bench can not be listed as either of the Hon'ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>															
31	CM.APPL	0	0	0	0	0	0	2	4	11	26	25	0	0	68
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>4</b>	<b>11</b>	<b>26</b>	<b>25</b>	<b>0</b>	<b>0</b>	<b>68</b>
<b>CRL. (MAIN) CASE</b>															
33	CRL.A(J)	0	0	0	0	0	0	0	0	3	12	55	61	60	191
34	CRL.A	0	0	0	0	0	0	0	1	3	4	28	26	24	86
35	CRL.REV.P	0	0	0	0	0	0	0	0	0	1	23	28	40	92
36	CRL.PETN	0	0	0	0	0	0	0	11	0	3	2	3	9	28
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	1	10	11
38	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
40	WP(CRL)	0	0	0	0	0	0	0	0	0	1	0	0	1	2
41	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
42	AB	0	0	0	0	0	0	0	0	0	0	0	0	3	3
43	BA	0	0	0	0	0	0	0	0	0	0	1	1	1	3
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>12</b>	<b>6</b>	<b>21</b>	<b>109</b>	<b>120</b>	<b>148</b>	<b>416</b>
<b>CRL (MISC) CASE</b>															
44	CRL.M.APPL	0	0	0	0	0	0	0	0	2	1	4	0	0	7
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>7</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>1</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>4</b>	<b>10</b>	<b>28</b>	<b>66</b>	<b>198</b>	<b>405</b>	<b>621</b>	<b>1219</b>	<b>2556</b>